

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-204**  
IB-1809(ND)2019

**IN THE MATTER OF:**

M/s. P.P Jewellers Pvt. Ltd

**Vs**

M/s. Mankola Enterprises Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

U /s. 9 of (IBC)

Order delivered on 13.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Somya Jaitly

For the Respondent :

**ORDER**

Ld. Counsel for the petitioner appeared and submitted that notice has already been served to the respondent and the affidavit of service has been filed. However, none present on behalf of the respondent. List the case for ex-parte hearing on **06.03.2020**.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)